

(5) For better deployment of available stock, the Department is progressively taking over stocking and distribution functions from the State Treasuries.

(6) The number of definitive stamps of higher denominations has been increased from 50 to 70 stamps per sheet so that with the same effort larger number of stamps are printed.

(7) Use of Franking Machines is being encouraged by providing more facilities including a rebate of 1.5 per cent of the total value franked, to the users of the machines.

(8) Wherever necessary, local manufacture of blank Inland Letter Cards and Envelopes is resorted to by the Postmasters-General to meet the public demand.

(9) Sale of stamps through licensed vendors has been temporarily suspended except in remote, hilly and backward areas to prevent unethical practices.

District probation and after care association

1962. SHRI SHANTARAM POTDUKHE: Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state:

(a) whether the District Probation and After Care Association, Chandrapur in Maharashtra State has complied with the requirements asked for by the Department; and

(b) if so, what steps have been taken to consider the case of the Association for Government grants?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE (SHRI SHEILA KAUL): (a) Yes, Sir

(b) The Ministry of Social Welfare has already considered the case of the District Probation and After Care Association, Chandrapur for

assistance under the scheme for the welfare of children in need of care and protection. A sanction for a sum of Rs. 31,725/- towards maintenance grant during 1980-81 for 50 children through the Government of Maharashtra has been issued to this Association.

Demand and supply of foodgrains to Uttar Pradesh

1963. SHRI ZAINUL BASHER:

SHRI CHIRANJI LAL SHARMA:

SHRI R. N. RAKESH:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government have advised the Uttar Pradesh Government for not imposing ban on export of wheat from Uttar Pradesh to other States;

(b) if so, whether Government have supplied sufficient quantity of wheat to U.P. as demanded by State Government to check the rise in wheat prices;

(c) if so, what were the demands of U.P. Government from October, 1980 to January, 1981 and what was supplied against the demand; and

(d) if not supplied in full, the reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI R. V. SWAMINATHAN): (a) No, Sir|

(b) In the past two to three years, allotment of wheat was made as per demands received from the State Governments. It was found that lifting was lower than the allotments made, keeping in view the difficult wheat situation which developed in